

(b) when every District in Andhra Pradesh is expected to be covered with a Field Publicity Unit; and

(c) the efforts made so far to secure a qualitative and quantitative improvement in their activities?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) (1) Cuddapah (2) East Godavari (3) Guntur (4) Hyderabad (5) Kurnool (6) Nalgonda (7) Nizamabad (8) Srikakulam (9) Visakhapatnam and (10) Warangal.

(b) The 10 Field Publicity Units in Andhra Pradesh between them cover all the 21 districts of the State. Further augmentation of the Field Publicity Units will depend upon availability of resources.

(c) The efforts to secure qualitative improvement are by way of closer liaison with the development departments, including Family Planning, and securing the participation of experts such as agricultural extension officers, doctors, etc. In field programmes to invite and answer questions from the audience. Quantitatively, there has been a significant improvement in the number of film shows held by Field Publicity Units, indicating fuller utilisation of staff and equipment.

DELAY IN TAKING DECISION FOR DAY TIME TRANSMISSION FROM A.I.R., CUDDAPPAH

5605. SHRI Y. ESWARA REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 3265 on the 19th April, 1972 regarding day-time transmission from A.I.R. Cuddappah and state:

(a) the reasons for the delay in implementing the decision taken a year back to start day-time transmission along with partially originating programmes at Cuddappah, All India Radio Station;

(b) the steps taken so far to expedite the decision; and

(c) the approximate annual expenditure

estimated when the above decision is implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) and (b). In view of the general ban on the creation of new nonplan posts on account of the present financial stringency, it has not been possible to appoint the staff necessary to implement the decision. The question of relaxing the ban in this instance is under consideration.

(c) Approximately Rs. 1,20,000/-.

INCLUSION OF MONITORS IN C.I.S.

5606. SHRI Z. M. KAHANDOLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal under consideration to include the post of Monitors along with the incumbents in Central Information Service; and

(b) if so, criteria taken into consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI DHARAM BIR SINHA): (a) It has been decided in consultation with the Union Public Service Commission to include posts of Monitor in All India Radio, now designated as Sub-Editor (Monitoring), in Grade IV of the Central Information Service.

(b) The decision was taken after taking into account the duties performed by Sub-Editors (Monitoring) and those attached to posts in Grade IV of the Central Information Service borne on the strength of other offices.

PERSONS WORKING ON AD HOC BASIS IN GRADE IV IN C.I.S.

5607. SHRI Z. M. KAHANDOLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether U.P.S.C. is going to hold an examination in 1972-73 for the purpose of

filling vacancies in the Grade IV of Central Information Service; and

(b) if so, steps being taken to protect the interests of the persons already working against these posts on *ad hoc* basis?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). The matter is under correspondence with Union Public Service Commission.

#### RELIEF TO FIRE VICTIMS IN ROURKELA

5608. SHRI SWARAN SINGH SOKHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether thousands of people and children have been displaced and distressed due to their temporary residential sheds and shops which were destroyed by fire at Bisra Chowk, Rourkela (Orissa); and

(b) if so, the steps Government propose to give immediate relief to them starving and unrooted unemployed masses and to rehabilitate them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) As intimated by the Government of Orissa, there was no destruction of houses by fire at Bisra Chowk, Rourkela.

(b) Does not arise.

बंगलादेश में रह रहे पटना के मुस्लिम परिवार

5609. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(ग) क्या पटना के निवासी मुसलमानों के विभिन्न परिवारों के बहुत से व्यक्ति बंगलादेश में रह रहे थे ;

(ख) यदि हां, तो क्या वहां पर स्वतन्त्रता आन्दोलन शुरू होने के पश्चात् अनेक मुसलमानों को अज्ञात स्थानों पर भेज दिया गया था और इस बारे में उनके नजदीकी रिश्तेदारों को कोई सूचना नहीं दी गई थी ;

(ग) यदि हां, तो क्या एक संसद् सदस्य ने उनको एक सूची भेजी थी जिसमें ऐसे मुसलमानों के नाम दिये गये हैं; और

(घ) यदि हां, तो सरकार ने क्या कार्यवाही की है और इस बारे में वर्तमान स्थिति क्या है ?

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) : (क) जी हां, श्रीमन् ।

(ख) और (ग). मार्च, 1971 में बंगलादेश में स्वतंत्रता के लिए संघर्ष प्रारम्भ होने के पश्चात् सरकार से बंगलादेश में गैर-बंगाली निवासियों का पता ठिकाना तथा उनकी सुरक्षा के बारे में अनेक पूछताछ की गई । 12 अगस्त, 1971 को संसद् सदस्य श्री राम अवतार शास्त्री ने चिटगोंग कारखाने के दस गैर-बंगाली श्रमिकों के पते-ठिकाने के बारे में पूछ-ताछ करते हुए, जिनके लिये बताया जाता था कि वे सीमा पार करके असम अथवा त्रिपुरा में प्रवेश कर गये थे एक याचिका भेजी थी ।

(घ) ऐसे सभी मामलों की हमारे संबंधित सीमावर्ती राज्यों की सरकारों से पूछ-ताछ की गई थी । श्री राम अवतार शास्त्री द्वारा भेजी गई याचिका के बारे में असम व त्रिपुरा की सरकारों से पूछ-ताछ की गई थी । त्रिपुरा की सरकार ने सूचित किया है कि याचिका में उल्लिखित व्यक्ति त्रिपुरा में देखने में नहीं आये हैं । असम सरकार भी इन व्यक्तियों के पते-ठिकाने के बारे में कोई सुराग प्राप्त करने में असमर्थ रही है ।

REQUEST FOR WITHDRAWAL OF CASES AGAINST NON-BENGALESE WOMEN AND CHILDREN DETAINED UNDER FOREIGNERS ACT

5610. SHRI BHOGENDEA JHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister had taken a letter written in Urdu by one baby